

**HIGH COURT OF SIKKIM**  
Record of proceedings

**I.A. No.01 of 2023**  
**IN**  
**RFA No. 09 of 2023 (Filing No.)**

UMA SHANKER PRASAD & ORS. .... APPELLANTS

VERSUS

VIJAY KUMAR AGARWAL & ORS. .... RESPONDENTS

Date: 24.05.2023

CORAM

**HON'BLE MR. JUSTICE BHASKAR RAJ PRADHAN, J.**

For Appellants : Mr. Pema Ongchu Bhutia, Advocate.

For Respondent : Mr. Manish Kr. Jain, Advocate.  
Nos.1 and 2.

Respondent : None.  
No.3.

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**1.** The learned counsel for the appellants submits that he desires to withdraw from this matter on the ground that he has now been appointed as Legal Aid Defence Counsel and as such he would not be able to conduct this case further. The appellants are present in court today, the same has been accordingly informed to them. He is permitted to withdraw.

**2.** List this matter on 04.07.2023 before which date the appellants shall engage another counsel.

**Judge**